

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(U)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/625/(IB)/2017
NAME OF THE PETITIONER(S) : MAHESH MADHAVAN
NAME OF THE RESPONDENT(S) : BLACK N GREEN MOBILE SOLUTIONS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A. G. SATHYA NARAYANA (For A. K. MYLSAMY)	For operational creditor	
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ORDER

Counsel for the Petitioner present. The **Registry** is directed to issue short notice to the Corporate Debtor. Counsel for the Petitioner is also directed to send a private notice along with the copy of the petition to the Registered office of the Corporate Debtor and file proof of the same by next date of hearing. Put up on **24.11.2017** at **10.30 A.M.**

-sd-

MEMBER (TECHNICAL)
ghk

-sd-

MEMBER (JUDICIAL)